

Sl. No	State/UT	Number of Delayed Projects
8.	Himachal Pradesh	19
9.	Jammu and Kashmir	0
10.	Jharkhand	8
11.	Karnataka	15
12.	Kerala	7
13.	Madhya Pradesh	7
14.	Maharashtra	10
15.	Manipur	1
16.	Meghalaya	2
17.	Mizoram	3
18.	Nagaland	0
19.	Odisha	7
20.	Puducherry	0
21.	Punjab	8
22.	Rajasthan	4
23.	Tamil Nadu	5
24.	Telangana	2
25.	Uttar Pradesh	13
26.	Uttarakhand	24
27.	West Bengal	2
28.	A and N Islands	3
29.	LWE	59
30.	NHDP-IV A	5
31.	NHIIP	0
32.	SARDP-NE	38
33.	BRO	35
34.	NHAI	120

#### **Ban on carrying protruding materials**

1652. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has banned private goods transport vehicles/trucks from carrying protruding materials like rods and pipes beyond the body frame;

(b) if so, whether the ban has proved effective in checking accidents and deaths on roads;

(c) if so, the details thereof; and

(d) what type of punishment is prescribed for the first time offenders and repeat offenders?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.) (a) to (c) This Ministry has notified GSR 152(E) dated 05.03.2014, omitting sub rule (8) of Rule 93 of Central Motor Vehicles Rules, 1989 (CMVRs). Hence, goods carriages are no longer permitted to load poles, rods or other loads beyond the rear most part of the vehicle. In other words, no goods carriage can now carry any load protruding outside the vehicle.

(d) Provisions regarding offences, penalties and procedure are contained in Chapter XIII of Motor Vehicles Act, 1988 (MV Act). Implementation of provisions of MV Act and CMVRs comes under purview of State Governments/Union Territories Administrations.

#### **Completion of work on NH-57**

†1653. SHRI RAM NATH THAKUR: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the work has been going on for the last ten years on NH-57 which extends from Muzaffarpur to Silchar, but it is yet to be completed and several land holders have not received the compensation so far despite the acquisition of land by Government;

(b) if so, the details thereof;

(c) whether service roads have not been constructed at several places like Sakri, Jhanjharpur, Araria, Sangram, Khopa, Fulparas, Narhia etc. along NH-57 which leads to many accidents every day; and

(d) the steps being taken by Government in this regard along with the details of time-limit fixed for providing compensation?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.) (a) and (b) National Highway 57 is from Muzaffarpur to Purnea and not up to Silchar. Four laning works on this NH from Muzaffarpur to Purnea (284 km length) have been completed except in a length of 2.4 km where the works got delayed due to delay in removal of encroachments

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†Original notice of the question was received in Hindi.